

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 36426/2014

(Arising out of impugned final judgment and order dated
17/10/2014 in SB No. 175/2014 passed by the High Court Of
Judicature at Allahabad, Lucknow Bench)

VAIBHAV MISHRA

Petitioner(s)

VERSUS

ELECTRICITY SERVICE COMMISSION, U.P.POWER CORPORATION LTD.
AND ORS. Respondent(s)
(with appln. (s) for exemption from filing O.T. and interim
relief)

Date : 08/01/2015 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR
HON'BLE MR. JUSTICE S.A. BOBDEFor Petitioner(s) Mr. S.S. Pandey, Adv.
Mr. Sridhar Potaraju, Adv.
Mr. Arjun Singh, Adv.
Mr. Gaichang Pou Gangmei, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

(Parveen Kr. Chawla)
Court Master(Renuka Sadana)
Court Master

Signature Not Verified

Digitally signed by
Parveen Kumar Chawla
Date: 2015.01.08
17:30:31 IST
Reason: